

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH
AT AMARAVATI**

SUB: e-Courts Project - Nomination of 7 Master Trainers as participants and 6 Master Trainers as Moderator and TOTs to participate in the online TOT Training Programme scheduled to be held on 20.02.2021 between 10.30 AM and 04.30 PM on the topics of "Electronic Case Management Tools (ECMT) for the Advocates" & "Updated Features of CIS" - Orders - Issued.

REF: Letter Roc.No.11/2021-CPS, dated 16.02.2021 from the Registrar (IT-cum-Central Project Coordinator, High Court of Andhra Pradesh.

ORDER ROC.NO.251/2021-B.SPL: DATED: 17.02.2021

Having considered the circumstances stated in the letter of the Registrar (IT-cum-Central Project Coordinator) under reference cited, High Court made the following order:-

The following 7 Master Trainers are nominated to participate in the 2nd Level Training Programme scheduled to be held on 20.02.2021 (Saturday) between 10:30 AN and 04.30 PM., on the topics of "Electronic Case Management Tools (ECMT) for the Advocates" & "Updated Features of CIS".

SL NO	NAME OF THE OFFICER	DESIGNATION AND WORKING STATION	REMARKS
1.	Sri D.Yedukondalu	Special Judge for trial of disposal of Commercial disputes, Vijayawada at Ibrahimpatnam, Krishna District.	Ubuntu-cum CIS Master Trainer
2.	Sri A.Satyanand	Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Addl. District and Sessions Judge, Tirupati, Chittoor District.	Ubuntu cum CIS Master Trainer
3.	Sri S.Kamalakar Reddy	I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Ubuntu Master Trainer
4.	Sri Ch.Pavan Kumar	II Addl. Junior Civil Judge, Tirupati, Chittoor District	Ubuntu Master Trainer
5.	Sri T.Vasudevan	Prl. Junior Civil Judge, Mangalagiri, Guntur District.	Ubuntu Master Trainer
6.	Smt. G.C Asifa sulthana	I Addl. Junior Civil Judge, Madanapalle, Chittoor District.	Ubuntu Master Trainer
7.	Sri C.N Murthi	II Addl. District Judge, Amalapuram, East Godavari District.	Ubuntu-cum-CIS Master Trainer

Further, the following six (06) Master Trainers are nominated to participate in the above mentioned training programme as moderators and TOTS.

SL NO.	NAME OF THE OFFICER	DESIGNATION AND WORKING STATION	REMARKS
1	Sri V.Srinivasa Sivaram	Spl. Judge for trial of Cases under SCs & STs (POA) Act-cum-IV Addl. District and Sessions Judge, Kadapa.	Ubuntu-cum-CIS Master Trainer-cum-Moderator
2	Sri G.Bhupal Reddy	IV Addl. District and Sessions Judge-cum-II Addl. Metropolitan Sessions Judge, Visakhapatnam.	Ubuntu-cum-CIS-Master Trainer-cum-TOT
3	Sri Meejuri. Suneel Kumar	Chief Metropolitan Magistrate, Vijayawada, Krishna District.	Ubuntu-cum-CIS-Master Trainer-cum-TOT
4	Sri P.Govardhan	Principal Senior Civil Judge, Anakapalle, Visakhapatnam.	Ubuntu-cum-CIS-Master Trainer-cum-TOT
5	Dr. Y.Bindu Madavi	IV Addl. Chief Metropolitan Magistrate-cum-Addl. Mahila Court, Vijayawada, Krishna District.	Ubuntu- Master Trainer-cum-TOT
6	Sri K.P.Sai Ram	VI Addl. Junior Civil Judge-cum-XIV Addl. Metropolitan Magistrate, Vijayawada, Krishna District.	Ubuntu- Master Trainer-cum-TOT

Scm^o
17-2-21
REGISTRAR (RECRUITMENT)
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's Website)
3. **THE PRL. DISTRICT AND SESSIONS JUDGES:**
Krishna at Machilipatnam, Chittoor, Guntur, East Godavari at Rajamahendravaram, Kadapa, Visakhapatnam
4. The Section Officer, Computer Section, High Court of Andhra Pradesh.